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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07.03.2025

## **NOTICE**

Please take notice that the following matters listed in the Court of Chairperson on 10.03.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1457 of 2023	Pravin Electricals Pvt. Ltd. Vs. Akshaya Engineering Works Pvt Ltd.	Saswat Pattnaik	Vishal Bhatnagar Lata Walia
	Part Heard			
2.	Comp. App. (AT) No. 261 of 2024 Part Heard	Deloitte Haskins & Sells LLP Vs. Union of India & Ors.	Anu Shrivastava	Aditya Sikka Onshi Jakhar-R1 Parvez Naikwadi (DD) Naman Punia (CP)- for MCA
		With		
3.	Comp. App. (AT) No. 274 of 2024  Part Heard	Manu Kochhar Vs. Union of India	Apoorva Pandey	Aditya Sikka Onshi Jakhar-R1 Parvez Naikwadi (DD) Naman Punia (CP)- for MCA
		With		
4.	Comp. App. (AT) No. 283 of 2024  Part Heard	Udayan Sen Vs. Union of India & Ors.	Aayushi Sharma Khazanchi	Aditya Sikka Onshi Jakhar-R1 Parvez Naikwadi (DD) Naman Punia (CP)-
		With		for MCA

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5.	Comp. App. (AT)	Rajesh Kotian	Radhika Gautam	Aditya Sikka
	No. 286 of 2024	Vs.		Onshi Jakhar-R1
		Union of India		Parvez Naikwadi
	Part Heard	Ministry of Corporate Affairs &		(DD)
		Anr.		Naman Punia (CP)-
				for MCA
				Raunak Dhillon
				Isha Malik- R2
		With		
6.	Comp. App. (AT)	Kalpesh Mehta	Aayushi Sharma	Aditya Sikka
	No. 287 & 288 of	Vs.	Khazanchi	Aditya Sikka
	2024	Vs.		Onshi Jakhar-R1
		Union of India & Ors.		Parvez Naikwadi
	Part Heard			(DD)
				Naman Punia (CP)-
				for MCA
		With		
7.	Comp. App. (AT)	Milind Patel	Preeti Singh	Aditya Sikka
	No. 302 of 2024	Vs.		Himanshu Gupta
		Union of India & Ors.		Meghav Gupta
	Part Heard			Onshi Jakhar
	(With Defects)			

By order of Hon'ble Chairperson -Sd/-Registrar